

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4152
ANSWERED ON:20.12.2011
URBANISATION
Singh Shri Ravneet

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is an increase in urbanisation as per the census of 2011;
- (b) if so the details thereof State-wise;
- (c) the manner in which the rural-urban classification is done;
- (d) whether there is any change in the definition of `Urban` since 2001;
- (e) if so, the details thereof;
- (f) if so, whether there is any effect on providing urban infrastructure, civic amenities, reproductive and childcare services to the people; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): There is an increase in urbanization over the decade 2001-2011, as is reflected from the data based on Censuses 2001 & 2011 given State-wise in Annex.I.

(c): The rural-urban classification is done on the basis of Census definitions which define urban areas on the basis of certain criteria. An urban area, according to the Census definition, consists of:

1. All statutory towns: All places with a municipality, corporation, Cantonment Board or notified town area committee, etc., so declared by state law.

2. Census towns: Places which satisfy following criteria:

(i) a minimum population of 5000; (ii) at least 75 percent of male working population engaged in non-agricultural pursuits; and (iii) a density of population of at least 400 persons per sq.km. Those areas which are not classified as urban are termed as rural areas (villages).

(d): No, Madam.

(e) to (g): Do not arise, in view of (d) above.